F.No. C-50/56/2020-Ad.II  
Government of India  
Ministry of Finance  
Department of Revenue  
(Central Board of Indirect Taxes & Customs)  
******  
North Block, New Delhi- 110001  
Dated: 25th November, 2021

To

The concerned Pr. Chief Commissioners/ Pr. Director Generals/ Chief Commissioners/ Director Generals of CBIC

Subject:  
Bye-elections to 3 PCs & 29 ACs, 2021 in 14 States/UT-Last visit of Expenditure Observers for submission of Report-IV-Regarding.

Sir/Madam,

I am directed to enclose herewith Election Commission of India’s letter No. 464/ECI/LET/EEM/Exp. Obs./BEs/EEPS/2021 dated 24.11.2021 (copy enclosed) on the subject mentioned above and to inform that 11 IRS (C&IT) officers deployed by the Commission as Expenditure Observers (list enclosed) in Bye Elections to 12 ACs are required to make their last visit to the assigned AC/District Hq. on 27.11.2021.

2. It is requested that the directions of the Election Commission of India may be communicated to the concerned Expenditure Observers, as per list, to make their last visit and to reach the assigned AC/Hq. as per schedule.

Yours faithfully,

Encl. As Above.

(S.A. Ansari)  
Under Secretary to the Government of India  
Tel: 23095529/E-mail: sa.ansari@nic.in

Copy to:

The website Manager, CBIC with the request to upload this letter along-with the enclosures on the official website of CBIC with a ticker.

(S.A. Ansari)  
Under Secretary to the Government of India
By Special Messenger/e-mail

ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi-110001
No. 464/ECI/LET/EEM/Exp.Obs./BEs/EEPS/2021
Dated: 24th November, 2021

To
Shri. S. A. Ansari, Under Secretary (Ad. II) & Nodal Officer,
M/o Finance, Deptt. of Revenue, Central Board of Indirect Taxes & Customs,
Room No. 47B, North Block, New Delhi.
(saansari1967@gmail.com)

Subject: Bye-elections to 3 PCs and 29 ACs, 2021 in 14 States/UT-Last visit of Expenditure Observers for submission of Report-IV-Regarding.

Sir,
I am directed to refer to the Commission’s letters of even number dated 01.10.2021, 14.10.2021 and 21.10.2021; and to state that 11 IRS(C&IT) Officers deployed by the Commission as Expenditure Observers (list enclosed) in the Bye-elections to 12 ACs are required to make their last visit to the assigned AC/District Hq. on 25th day i.e. on 27th November, 2021 and shall be present in the “Account Reconciliation Meeting” to be convened by the DEO on the 26th day after the declaration of result of election in pursuance of the Commission’s letter no. 76/Instructions/EEPS/2015/Vol. II, dated 29th May, 2015 (Annexure-C11 of Compendium) and letter no. 76/Instructions/2015/EEPS/Vol. XIV, dated 2nd June, 2016 (Annexure-C7 of Compendium). They will have to stay in the district for 8 clear days to assist the DEOs in scrutinizing the statements of accounts of election expenditure submitted by the candidates and will give their comments in the DEO’s scrutiny reports (Commission’s letter no.76/Instructions/2015/EEPS/Vol. XIV, dated 2nd June, 2016, Annexure-C3 of Compendium) and will submit their final reports i.e. Report-IV to the Commission.

2. Therefore, you are requested to communicate to the Expenditure Observers concerned (list enclosed), to make their last visit and to reach the assigned AC/Dist. Hq. on 27th November, 2021.

Yours faithfully,

(Arup Kumar Khakhilary)
Under Secretary

Copy to:-1. The Chief Electoral Officers of Assam, Himachal Pradesh, Karnataka, Mizoram, Rajasthan and West Bengal for information and necessary action. (By Speed Post/e-mail)
2. Expenditure Observers concerned with the request to make their last visit to the assigned AC/Dist. Hq. on 27.11.2021. (By e-mail)

(Anup Kumar Khakhlay)
Under Secretary
<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>State/UT</th>
<th>Name &amp; No. of AC</th>
<th>Name of Expenditure Observer</th>
<th>Mob. No.</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Assam</td>
<td>28-Gossaigaon AC</td>
<td>Sh. D. Lakshmikantha, IRS(C&amp;IT):2008 (R-17866)</td>
<td>7026797888</td>
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<td>2.</td>
<td>Assam</td>
<td>107-Thowra AC</td>
<td>Sh. Arun Kumar Gupta, IRC(C&amp;IT):2010 (R-20315)</td>
<td>9591010065</td>
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<td>3.</td>
<td>Himachal Pradesh</td>
<td>8-Fatehpur AC</td>
<td>Sh. Sushant IRS(C&amp;IT):2005 (R-18805)</td>
<td>9724630696</td>
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<td>4.</td>
<td>Himachal Pradesh</td>
<td>50-Arki AC</td>
<td>Sh. Mahabir, IRS(C&amp;IT):2009 (R-18690)</td>
<td>8130547588</td>
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<td>5.</td>
<td>Karnataka</td>
<td>33-Sindgi AC</td>
<td>Sh. T P Anwar Ali, IRS(C&amp;IT):2005 (R-13671)</td>
<td>8920560781</td>
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<td>6.</td>
<td>Karnataka</td>
<td>82-Hangal AC</td>
<td>Smt. R. Gulzar Begum, IRS(C&amp;IT):2009 (R-18688)</td>
<td>9444714054</td>
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<td>7.</td>
<td>Mizoram</td>
<td>4-Tuirial AC</td>
<td>Sh. Rajesh Kumar, IRS(C&amp;IT):2009 (R-20851)</td>
<td>8980002555</td>
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<td>8.</td>
<td>Rajasthan</td>
<td>155-Vallabhnagar AC</td>
<td>Sh. Mukesh Rathod, IRS(C&amp;IT):2009 (R-18682)</td>
<td>9725995991</td>
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<tr>
<td>9.</td>
<td>West Bengal</td>
<td>7-Dinhata AC</td>
<td>Sh. Gaurav Mittal, IRS(C&amp;IT):2012 (R-24913)</td>
<td>8745019021</td>
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<td>10.</td>
<td>West Bengal</td>
<td>109-Khardaha AC</td>
<td>Sh. D. S. Meena IRS(C&amp;IT) 2005 (R-17328)</td>
<td>9619642554</td>
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<td>11.</td>
<td>West Bengal</td>
<td>127-Gosaba AC</td>
<td>Sh. Tamizh Vendan, IRS(C&amp;IT):2005 (R-18680)</td>
<td>9840071297</td>
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